

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).25542/2007

VENKATANATHA CHARY

Petitioner(s)

VERSUS

NALLA RAJI REDDY

Respondent(s)

Date: 25/11/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mrs. Anjani Aiyagari,Adv.

For Respondent(s)

M/S. Lawyer'S Knit & Co,Adv.

UPON hearing counsel the Court made the following
ORDER

There is no request for filing counter affidavit.

Sufficient time has been granted to the respondent to file
counter affidavit hence no further time can be granted for the
same.

Registry has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar